

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:6379  
ANSWERED ON:08.05.2000  
VISAKHAPATNAM POWER PROJECT  
VUKKALA RAJESWARAMMA

**Will the Minister of POWER be pleased to state:**

- (a) whether the Central Electricity Authority has extended the counter guarantee to the Visakhapatnam Thermal Power Project;
- (b) if so, the time by which the work on the project is likely to commence; and
- (c) the time schedule fixed for its completion?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER

( SHRIMATI JAYAWANTI MEHTA )

(a) to (c) : The Visakhapatnam Thermal Power Project (1040MW) in Andhra Pradesh being promoted by M/s. Hinduja National Power Corporation Limited (HNPC) has been accorded techno-economic clearance of Central Electricity Authority (CEA) on July 25, 1996 at an estimated completion cost of US \$ 943.75 million + Rs. 1324.993 crores (@ 1 US \$ = Rs. 35.00). On 16.5.1998, Government approved extension of counter-guarantee to this project through a revised procedure. Counter guarantee of Government of India has been issued to the project on August 19, 1998. CEA does not issue counter guarantee but only techno-economic clearance for power projects. The promoters of the project are yet to achieve financial closure and commence construction activities. The project is scheduled for commissioning 44 months after the date of financial closure by the promoters.